Title: The Minister of State in the Ministry of Textiles laid a statement on the status of implementation of recommendations contained in the 9^{th} Report of the Standing Committee on Labour on Development Schemes for Handloom Sector (2005-06), pertaining to the Ministry of Textiles.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN): In pursuance of direction 73 (A) of the Hon. Speaker, Lok Sabha published in Lok Sabha Bulletin Part - II, dated September 01, 2004, I am laying this statement on the status of implementation of recommendations contained in the Ninth Report of Standing Committee on Labour on Development Schemes for Handloom Sector (2005-06) of the Ministry of Textiles.

The Standing Committee on Labour examined and presented its Ninth Report to the Rajya Sabha on 20th December, 2005. The report contains 22 recommendations. The recommendations of the Committee focus mainly on the Development of the Handlooms Sector. This was with a view to improve the implementation of the developmental and welfare schemes of Handlooms Sector, and raise productivity and quality in various segments under this Sector. The recommendations contained in the report have been examined in the Ministry of Textiles, and a statement on the action taken/proposed to be taken on these recommendations was submitted to the Standing Committee on Labour in March, 2006. The Ministry of Textiles is committed to implement the recommendations of the Committee in their true spirit.

I also lay herewith the status of implementation of these recommendations on the Table of the House.

...(Interruptions)

* Laid on the Table and also Placed in the Library, See No. LT 7841/07

12.04 hrs.